

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

CRIMINAL APPLICATION [BA] NO. 124/2020.

Ashish Kartikram Wanjari

-VERSUS-

State of Maharashtra.

Office notes, Office Memoranda of
Coram, appearances, Court's orders
or directions and Registrar's orders.

Court's or Judge's Orders

Shri K.S. Motwani, Advocate for the Applicant.

CORAM : VINAY JOSHI, J.

DATE : APRIL 23, 2020.

Heard.

2. List the matter for further consideration
on 27.04.2020.

JUDGE

Rgd.